



राज्य विधिज्ञ परिषद् उत्तर प्रदेश Bar Council of Uttar Pradesh

19, Maharshi Dayanand Marg, Allahabad. 0532-2623501, 3263501 (Off.) 2420068 (Fax), 9621724333 (Mob.)
Camp Office: Darul Shafa, Vidhayak Niwas-2, Suite No. 23, Lucknow Phone No.:0522-2201943
Website: www.upbarcouncil.com E-mail: - uttarpradeshbarcouncil@gmail.com

Dr. Ramjeet Singh Yadav

LL.M, Ph.D (Law)
(University of Allahabad)
Secretary

पत्रांक सं०/ Letter No. 1707

दिनांक/ Date 11.03.2015

To,
All the Bar Association,
State of Uttar Pradesh.


The Bar Council of Uttar Pradesh has taken a serious note against the untoward incident taken place in the premises of District Bar Association on 11.03.2015 in which an innocent advocate has been done to death on the spot by a Police Inspector and several other innocent advocates have also sustained serious injuries on their persons by firing opened by local police.

The Bar Council has also come to know that the local police has also brutally damaged the vehicles of the advocates standing inside and outside of the premises of the said bar association. The Civil Police in a routine manner is indulged in committing identical offences with the advocates in all over Uttar Pradesh. The Bar Council of Uttar Pradesh has taken a serious view of the aforesaid untoward incident, requesting the State Government to provide Rs. 50 Lacs to the family members of the deceased Advocate and compensate suitably to other advocates who sustained injury in the said incident, and whose vehicles have damaged by the police.

The Bar Council has unanimously decided that all the advocates of Uttar Pradesh shall remain abstained from judicial work on 12.03.2015 against the protest of aforesaid unfortunate incident taken place in District Bar Association, Allahabad. In the aforesaid issue the Bar Council of Uttar Pradesh will decide further course of action also.

Sri Abdul Razzaque Khan, Chairman, Sri Akhilesh Kumar Awasthi, Vice Chairman, Sri Yogendra Swarup, Member and Ex. Chairman and Sri I.K. Chaturvedi, Member and Ex. Vice Chairman, Sri Paresh Mishra, Member and other members of Bar Council of Uttar Pradesh have also taken serious note of aforesaid unnatural act of district administration and local police and demanded to arrest the real culprit and dismiss him from his services forthwith and take necessary action against the District Magistrate, Sr. Superintendent of Police and Superintendent of Police, Allahabad, immediately and punish other erring higher police officials and compensate suitably as demanded above to the family members of the deceased and other victims forthwith.

Copy to District Magistrate/District Judge with request to serve this letter to the concerned Bar Association.


(Secretary)